

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3088
TO BE ANSWERED ON 11.07.2019**

IPDS

**3088. SHRI Y.S. AVINASH REDDY:
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:**

**Will the Minister of POWER
be pleased to state:**

- (a) the salient features of the Integrated Power Development Scheme(IPDS) and the status of its implementation in the country;**
- (b) the total budgetary allocation made along with the quantum of funds released under the said scheme, State/UT-wise including Andhra Pradesh;**
- (c) the steps taken by the Government under the scheme to reduce Aggregate Technical & Commercial(AT&C) losses and to ensure 24x7 power supply as mentioned under the objectives of the scheme; and**
- (d) the details of completion of work in different towns of Andhra Pradesh under the said scheme?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): The Integrated Power Development Scheme (IPDS) was approved by the Government of India on 20.11.2014 with the aim to provide quality and reliable power supply in the urban areas with the following components:

- i. Strengthening of Sub-transmission and Distribution network in urban areas;**
- ii. Metering of feeders/distribution transformers/consumers in urban areas;**

- iii. **IT enablement of distribution sector and strengthening of distribution network, being undertaken under R-APDRP (Restructured Accelerated Power Development and Reforms Programme) as subsumed component.**

The IPDS Scheme has a total outlay of Rs.32,612 crore including a budgetary support of Rs.25,354 crore from the Government of India for new projects in addition to a total outlay of Rs.44,011 crore including budgetary support of Rs.22,727 crore under subsumed components of R-APDRP. New Projects worth Rs.32,059 crore have been sanctioned in 546 circles of 32 states/UTs and Rs.8,648 crore have been disbursed. State-wise details are placed at Annexure-I.

As on 15.06.2019, sub transmission & distribution works have been reported completed in 299 circles by the Utilities including 13 circles of Andhra Pradesh.

(c) : Under IPDS scheme, central funding is being provided for strengthening of sub-transmission and distribution networks in the urban areas and metering of distribution transformers/feeders/ consumers for reduction of Aggregate Technical & Commercial (AT&C) losses. Funds have also been sanctioned under IPDS for Under Ground (UG) cabling and Aerial Bunched (AB) cables.

(d) : Details of completion of works in Andhra Pradesh (circle-wise) are placed at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3088 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

State- wise details of funds sanctioned and disbursed under IPDS

Amount in Rs crore

Sl. No.	State/UT	Utility	Total Approved Cost	Total GoI Grant Released
1	Andaman and Nicobar Islands	AN-DISCOM	18	1
2	Andhra Pradesh	APEPDCL	466	165
3	Andhra Pradesh	APSPDCL	475	184
4	Arunachal Pradesh	Arunachal-PD	159	13
5	Assam	APDCL	742	157
6	Bihar	NBPDCL	1,449	442
7	Bihar	SBPDCL	1,712	198
8	Chhattisgarh	CSPDCL	656	71
9	Delhi	NDMC	198	33
10	Goa	Goa-PD	84	2
11	Gujarat	DGVCL	197	34
12	Gujarat	MGVCL	398	203
13	Gujarat	PGVCL	488	198
14	Gujarat	UGVCL	251	19
15	Haryana	DHBVNL	362	53
16	Haryana	UHBVNL	130	13
17	Himachal Pradesh	HPSEBL	190	33
18	Jammu & Kashmir	JKPDD	521	38
19	Jharkhand	JBVNL	790	292
20	Karnataka	BESCOM	545	249
21	Karnataka	CESCOM	257	59
22	Karnataka	GESCOM	191	69
23	Karnataka	HESCOM	309	92
24	Karnataka	MESCOM	213	86
25	Kerala	CPT	5	1
26	Kerala	KSEBL	731	107
27	Madhya Pradesh	MPMKVVCL-C	528	87
28	Madhya Pradesh	MPPKVVCL-E	619	150
29	Madhya Pradesh	MPPKVVCL-W	655	128
30	Maharashtra	BEST	105	19
31	Maharashtra	MSEDCL	2,555	451
32	Manipur	Manipur-PD	157	96
33	Meghalaya	MePDCL	108	15
34	Mizoram	Mizoram-PD	111	20
35	Nagaland	Nagaland-PD	138	31
36	Odisha	CESU	310	120
37	Odisha	NESCO	351	173
38	Odisha	SOUTHCO	288	129
39	Odisha	WESCO	289	133
40	Puducherry	Puducherry-PD	22	4
41	Punjab	PSPCL	465	69
42	Rajasthan	AjVVNL	493	70
43	Rajasthan	JaVVNL	618	87
44	Rajasthan	JoVVNL	494	72
45	Sikkim	Sikkim-PD	161	10
46	Tamil Nadu	TANGEDCO	1,854	304
47	Telangana	TSNPDCL	255	108
48	Telangana	TSSPDCL	514	225
49	Tripura	TSEC	221	24
50	Uttar Pradesh	DVVNL	858	383
51	Uttar Pradesh	KESCO	496	251
52	Uttar Pradesh	MVVNL	824	338
53	Uttar Pradesh	PaVVNL	1,723	740
54	Uttar Pradesh	PoVVNL	1,527	648
55	Uttarakhand	UPCL	725	136
56	West Bengal	DPL	59	10
57	West Bengal	WBSEDCL	3,000	807
	Total :		32,059	8,648

Source: Power Finance Corporation (PFC)

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3088 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019.

Status of works in Andhra Pradesh

System strengthening of sub-transmission and distribution system

Utility	Circle name	Progress of work
APEPDCL	Eluru	Completed
	Rajahmundry circle	Completed
	Srikakulam	Completed
	Vishakhapatnam	Completed
	Vizianagaram	Completed
APSPDCL	Anantapuram	Completed
	Guntur	Completed
	Kadapa	Completed
	Kurnool	Completed
	Nellore	Completed
	Ongole	Completed
	Tirupati	Completed
	Vijayawada	Completed

IT Phase-II

Utility	Towns Covered (No)	No. of towns Go-Live w.r.t. feeder data at NPP
APEPDCL	8	8
APSPDCL	11	11

Enterprise Resource Planning (ERP)

Utility	Sanction cost (Rs Cr)	Completion Status
APEPDCL	11	Awarded. Under implementation
APSPDCL	14	

Real Time-Data Acquisition System (RT-DAS) and Gas Insulated Sub-station (GIS) , funds worth Rs. 16 cr. And 115 cr. have been sanctioned respectively.
